

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 894 OF 2004

RITA BALBHIM MANE

Petitioner(s)

VERSUS

RAKESH JADHAV

Respondent(s)

(With appln(s) for stay and office report )

Date: 11/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s) Mr. Makarand D. Adkar, Adv.

Mr. S.D. Singh, Adv.

Mr. Vijay Kumar, Adv.

Ms. Shalini Bhalla, Adv.

Mr. Vishwajit Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time granted for learned counsel for the petitioner to take steps to serve the

unserved respondent.

Mahabeer Singh

(Prem Prakash)

Court Master

(Court Master)